

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench
Court – I

Service Tax Appeal No. 440 of 2009

(Arising out of OIO No. 07/2009 (ST) dt.28.01.2009 passed by CCCE & ST, Hyderabad - II)

Lanco Infratech Limited

Lanco House, Hitech City, Madhapur,
Hyderabad – 500 081

.....Appellant

VERSUS

**Commissioner of Customs, Central
Excise & Service Tax, Hyderabad - I**

LB Stadium Road, Basheerbagh,
Hyderabad – 500 004

.....Respondent

with

Service Tax Appeal No. 787 of 2009

(Arising out of OIA No. 32/2009 (ST) dt.16.06.2009 passed by CCCE & ST, Hyderabad - II)

**Commissioner of Customs, Central
Excise & Service Tax, Hyderabad - I**

LB Stadium Road, Basheerbagh,
Hyderabad – 500 004

.....Appellant

VERSUS

Lanco Infratech Limited

Lanco House, Hitech City, Madhapur,
Hyderabad – 500 081

.....Respondent

with

Service Tax Appeal No. 790 of 2009

(Arising out of OIA No. 32/2009 (ST) dt.16.06.2009 passed by CCCE & ST, Hyderabad - II)

Lanco Infratech Limited

Lanco House, Hitech City, Madhapur,
Hyderabad – 500 081

.....Appellant

VERSUS

**Commissioner of Customs, Central
Excise & Service Tax, Hyderabad - I**

LB Stadium Road, Basheerbagh,
Hyderabad – 500 004

.....Respondent

with

Service Tax Appeal No. 892 of 2009

(Arising out of OIA No. 42/2009 (ST) dt.28.07.2009 passed by CCCE & ST, Hyderabad - II)

Lanco Infratech Limited

Lanco House, Hitech City, Madhapur,
Hyderabad – 500 081

.....Appellant

VERSUS

**Commissioner of Customs, Central
Excise & Service Tax, Hyderabad - I**

LB Stadium Road, Basheerbagh,
Hyderabad – 500 004

.....Respondent

with

Service Tax Appeal No. 249 of 2010

(Arising out of OIA No. 43/2009 (ST) dt.22.10.2009 passed by CCCE & ST, Hyderabad - II)

Lanco Infratech Limited

Lanco House, Hitech City, Madhapur,
Hyderabad – 500 081

.....Appellant

VERSUS

**Commissioner of Customs, Central
Excise & Service Tax, Hyderabad - II**

LB Stadium Road, Basheerbagh,
Hyderabad – 500 004

.....Respondent

with

Service Tax Appeal No. 2411 of 2010

(Arising out of OIA No. 12/2010 (ST) dt.26.03.2010 passed by CCCE & ST, Hyderabad - II)

Lanco Infratech Limited

Lanco House, Hitech City, Madhapur,
Hyderabad – 500 081

.....Appellant

VERSUS

**Commissioner of Customs, Central
Excise & Service Tax, Hyderabad - II**

LB Stadium Road, Basheerbagh,
Hyderabad – 500 004

.....Respondent

with

Service Tax Appeal No. 1458 of 2011

(Arising out of OIA No. 15/2011 (ST) dt.10.02.2011 passed by CCCE & ST, Hyderabad - II)

Lanco Infratech Limited

Lanco House, Hitech City, Madhapur,
Hyderabad – 500 081

.....Appellant

VERSUS

**Commissioner of Customs, Central
Excise & Service Tax, Hyderabad - II**

LB Stadium Road, Basheerbagh,
Hyderabad – 500 004

.....Respondent

and

Service Tax Appeal No. 25915 of 2013

(Arising out of OIA No. 44/2012 (ST) dt.30.11.2012 passed by CCCE & ST, Hyderabad - II)

Lanco Infratech Limited

Lanco House, Hitech City, Madhapur,
Hyderabad – 500 081

.....Appellant

VERSUS

**Commissioner of Customs, Central
Excise & Service Tax, Hyderabad - II**

LB Stadium Road, Basheerbagh,
Hyderabad – 500 004

.....Respondent

Appearance

None for the Appellant.

Shri V.R. Pavan Kumar, AR for the Respondent.

Coram:

HON'BLE MR. R. MURALIDHAR (JUDICIAL)

HON'BLE MR. A.K. JYOTISHI, MEMBER (TECHNICAL)

FINAL ORDER No. A/30022-30029/2023

Date of Hearing: 06.04.2023

Date of Decision: 06.04.2023

[Order per: Bench]

None appeared on behalf of the appellant. Learned Authorized Representative submits that liquidator has been appointed and the appellant is going through the process. In such case, the appeals do not survive. Accordingly, all the appeals stand dismissed as infructuous.

(Dictated and pronounced in the Open Court)

(R. MURALIDHAR)
MEMBER (JUDICIAL)

(A.K. JYOTISHI)
MEMBER (TECHNICAL)